

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.03.2017.

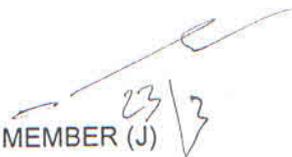
PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

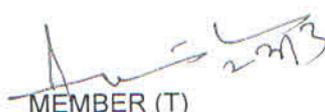
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 184/16	TP 102/17	Hearing	433(e)	Lampo Computers Pvt. Ltd., Vs Mind Logicx Infratec Ltd., & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	C. Ashish 9731153335 LAW SQUARE	Respondent - No.1	
	Prakash Y.V. 9449258261	Petitioner	

Counsel for petitioner is present. He has filed Form No.5. Registry is directed to check and put up. Shri Sanjay H. Sethia, Advocate, filed memo for R-1. He has filed undertaking to file vakalat for R-1 to R-5.

For filing vakalat and objections and fresh notice to R-6, list it on 20.04.2017.


MEMBER (J)


MEMBER (T)